

# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 887/2000

New Delhi this the 29th May, 2000

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

## In the matter of:

S.P. Gupta,
Documentation Officer, E-II
Documentation & Library Services,
Central Road Research Institute
De lhi - Mathura Road,
P.O. CRRI, New Delhi-110020

(BY: Advocate Ms. Prasanthi Prasad)

.... App licant

#### Versus

- 1. Council of Scientific and Industrial Research, Anusandhan Bhavan, Rafi Marg, New Delhi-110001
- 2. Central Road Research Institute
  Delhi Mathura Road
  P.O. CRRI,
  New Delhi 110020

....Re spondents

(Sh. Yogender Kumar, Assistant, Deptt. Representative on behalf of respondents)

#### ORDER (Or al)

### Hon'ble Sh. S.R. Adige, V.C. (A)

Applicant impugned the show cause notice dated 27.3.200, (Annexure P-9). Ms. Prasanthi Prasad appear for applicant and Sh. Yogender Kumar, Assistant Deptt. Representative on behalf of respondents.

2. The Deptt. Representative has produced a copy of respondents' OM dated 24.5.2000 which is taken on record, withdrawing the aforesaid show cause notice dated 27.3.2000.

3. Under the circumstances nothing survives in the O.A. and same is dismissed. No costs.

(KUIDIP SINGH)
Member (J)

Andang (S.R. ADIGE)
Vice Chairman (A)

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